

, Tumkur. The Committee has submitted its report on 15.4.94. The main recommendations of the committee are that HMT should economise and rationalise its operations, streamline the purchase procedures, increase emphasis on quality and marketing techniques, improve security checks and phase but uneconomic unite.

(e) and (f). i) Government has approved HMT's proposal to set up a joint venture company with M/s. SUDMO SCHLEICHER, Germany for process engineering and marketing services for automated food processing lines.

ii) HMT is also proposing to set up another JV Co. in association with M/s Clearing for process engineering and Marketing services for metal forming machinery, etc. This proposal is under consideration of Government.

Adoption of Village by IFFCO

602. SHRI SOBHANADRESWARA RAO VADDE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Indian Farmers Fertilizers Co.. (IFFCO) has adopted Vangara Village in Kareemnagar district in Andhra Pradesh;

(b) if so, the reasons therefor; and

(c) the activities proposed to be taken up in the village ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS

AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) Yes, Sir.

(b) The village has been adopted as part of the agricultural extension activity under which Indian Farmers Fertilizer Cooperative Ltd. (IFFCO) has adopted more than 2000 villages so far all over the country.

IFFCO proposes to take up crop demonstrations for promoting efficient fertilizer use.

Rocket firing by Pakistan

603. SHRI V. SREENIVASA PRASAD :
SHRIMATI SAROJ DUBEY :
SHRI TARA SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to a newsitem captioned "Pak troops fire 6 rockets into India" appeared in the 'Statesman' dated July 4, 1994;

(b) if so, the facts thereof;

(c) the loss of life and property caused as a result thereof; and

(d) the precautionary steps the Government have taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). Pakistani troops, have been resorting to firing of rockets from across the Line of Control (LC) in the recent past. On 02 July, 1994 Pakistani troops had

fired two rockets each in Naushahra and Krishnaghati Sectors.

(c) There was no loss to life and property due to the aforesaid rocket firings.

(d) Adequate measures are being taken by the security Forces on ground to meet such situations.

Foreign Collaboration Proposals

604. SHRI PHOOL CHAND VERMA : Will the PRIME MINISTER be pleased to state:

(a) the details of foreign collaboration proposals in the consumer goods sector approved by the Government during 1991-92, 1992-93 and 1993-94 including the description of items and the names of foreign collaborator and the Indian company; and

(b) the total value of these proposals approved during the above period, sector-wise and state-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) statement I showing sector-wise details of foreign investment proposals approved during 1991,

1992, 1993 and 1994 (upto June) is attached. The details of the individual proposals approved, namely name of the Indian company, name of the foreign collaborator and the country to which it belongs, item of manufacture in each proposal are published by the Indian Investment Centre as a supplement to their monthly Newsletter. Copies of the Newsletter are regularly supplied to the Parliament Library.

(b) The total Value of foreign investment approved are given below :

<i>Year</i>	<i>Amount of foreign investment approved (Rs. in crores)</i>
1991	534.11
1992	3887.54
1993	8859.33
1994 (upto June)	2454.71

Sector-Wise break up of the foreign investment approved is given in the Statement attached at Statement I. State-Wise break up of foreign investment approved between April, 93 and March, 1994 is given in the attached Statement II. State-Wise foreign collaboration data prior to 1993 was not maintained.